

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:6569  
ANSWERED ON:09.05.2000  
SARKARIA COMMISSION  
ANANTA NAYAK;UTTAMRAO NATHUJI DHIKALE

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government have a proposal to review some of the recommendations made by the Sarkaria Commission;
- (b) if so, the details in this regard;
- (c) the views of the State Government on these recommendations particularly on the use of Article 356; and
- (d) the reaction of the Government thereto?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D.SWAMI)

(a)to(d): The Inter-State Council (ISC), which, inter-alia, consists of Chief Ministers of all States and functions under the Chairmanship of the Prime Minister, has been considering the recommendations of the Sarkaria Commission on Centre- State Relations. Out of 247 recommendations made by the Sarkaria Commission, the ISC has already taken a decision in respect of 125 recommendations. The next meeting of the ISC is due to be held on 20.5.2000.

Article 356 has been the subject matter of discussion in the meeting of the Standing Committee of the Inter-State Council. In the sixth meeting of the Standing Committee held on 19.12.1998, the subject was remitted to a Sub-Committee consisting of the Chief Ministers of Uttar Pradesh, Orissa and Andhra Pradesh and Finance Minister of West Bengal under the Convenorship of the Union Defence Minister. The matter was also discussed in the fifth meeting of the Inter-State Council held on 22.1.1999 in which it was decided that the Sub-Committee under the Convenorship of the Union Defence Minister should continue deliberations to evolve a consensus. The ISC is yet to take a final view in the matter.